

August and if you do not want to take any concrete steps to ease the situation, then, I shall reiterate here that a discussion be held on it.

I would urge upon the hon. Minister to include this issue relating to the situation in North East in the agenda of the Business Advisory Committee for the next week, because the House is going to be adjourned *sine-die* on 26th of the month and there will be no sitting for 2 months. Therefore, I warn the House that the situation of North-East will worsen further during the ensuing two months. Therefore, this report, in its amended form should be presented before the House for discussion.

[English]

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-fourth Report of the Business Advisory Committee presented to the House on the 17th August, 1994."

The motion was adopted.

13.22 hrs.

MATTERS UNDER RULE 377

- (i) **RE : Need to drop the proposal of allowing dairies in private sector in certain of gujarat where dairies in coop. sector are working**

[Translation]

SHRI N.J. RATHVA (Chhota Udaipur) :
Mr. Deputy Speaker, Sir, the milk produc-

ers of Gujarat are vehemently opposing the proposal of the Central Government allowing Private Sector Dairies to work in the Co-operative Sector. It is a well known fact that the Dairies in the Private Sector used to exploit these milk producers when there were no Co-operative Sector Diaries in the area. Therefore, it is not only natural but also appropriate that the milk producers of Gujarat should oppose the proposal of allowing Private Sector Dairies to work in the Co-operative Sector.

The District Cooperative Milk Producers Association of Mehsana, Sabarkantha, Banaskantha, Baroda, Rajkot, Bharuch, Ahmedabad, Panchmahal, Surat, Gandhinagar, Khera and Balsod districts have passed many resolutions against the Government proposal to express their resentment. The milk producers' agitation in Gujarat can take serious turn if the Central Government does not withdraw this permission.

Therefore, I urge upon the Central Government to take effective steps in this connection and mitigate the problems of the milk producers of Gujarat by withdrawing forthwith the sanction granted to the proposal of allowing Private Sector Dairies to work in the Cooperative Sector. This is in the best interest of the milk producers of Gujarat.

- (ii) **RE : Need for construction of a dam on kosi river in Saharasa. Bihar with A view to finding a permanent solution to the problem of floods in this area.**

[Translation]

SHRI SURYA NARAYAN YADAV

(Saharasa) : Mr. Deputy Speaker, Sir, the water that flows from the Himalayas, Nepal and Indo-China Border area into the Kosi river in my Constituency Saharasa, falls into the river Ganges as a result of which there are floods every year in this area. The erosion caused by the speedy flow in the river Kosi makes it divert its route every now and then resulting in a heavy loss of life and property.

The Government of Bihar and the Government of India spend Rs. 100 crore for relief work every year but do not make permanent arrangements for checking floods. Not only this, the whole of Northern Bihar is affected by drought due to scarcity of water. Once the flood water recedes. The local populace has to face the twin problems of floods and drought in one and the same season. The water flowing from the border area can be straight-away diverted to the river Ganges through the middle of a big dam, if it is constructed over Kosi. This way, Northern Bihar can be saved from the scourge of floods and the land in the surrounding area can also be irrigated and electricity can be generated on a large scale. Besides that, fish trade can also be carried out.

The Government of Bihar and the Government of India have many times held negotiations with Nepal in this connection but the results are not forthcoming so far.

Therefore, I urge upon the Central Government to immediately complete the detailed Project report and the agreement of construction and get a big dam constructed there.

(iii) Need to Rehabilitate people displaced by Subarna Rekha Project in Orissa.

[English]

KUMARI SUSHILA TIRIYA (Mayurbhanj) : Deputy Speaker, Sir, Subarna Rekha Project in Orissa was started seven years back. The project displaced many villages. As a result, many people were rendered homeless and they were deprived of their agricultural land.

Ten years have already passed but the assurance given by the Government has not been fulfilled so far. The displaced people have not been rehabilitated. The area survey work has partially been done. Only a few number of affected people have been given compensation.

The affected villagers are now crying for rehabilitation. Within the Project the river Jhangira rehabilitation work has not been taken up. The work on the project has been held up also for the last four to five years.

I urge upon the Central Government to provide adequate financial assistance so that the project is completed and survey work for rehabilitation of the people is done properly.

(iv) Need to restore the old scheme of 10% contribution by factories for modernising plants in Sugar Industry.

SHRI ANNA JOSHI (Pune) : Mr. Deputy Speaker, Sir, the Government of Maharashtra have requested the Government of India to give maximum assistance from the Sugar Development Fund. Earlier the factories used to contribute 10 per cent of the expenditure for modernising their